

**Cultivation of Spices**

5100. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state the steps taken by the Government to encourage cultivation of spices in various parts of the country including the incentives and technology made available to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): A Central Sector Integrated Programme for Development of Spices is being implemented in the states of Andhra Pradesh, Assam, Bihar, Goa, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Manipur, Maharashtra, Meghalaya, Mizoram, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal and Andaman & Nicobar Islands, during 1991-92 with an outlay of Rs. 451.30 lakhs. The measures taken under the programme to encourage cultivation of spices in various States are given below:

- (i) Production and distribution, at subsidised prices, of planting materials of pepper, ginger, turmeric, chillies, paprika, coriander, cumin, fennel, fenugreek, cellery, clove, nutmeg and cinnamon.
- (ii) Supply of input kits worth Rs. 125/- at a token price of Rs. 25/- and distribution of plant protection sprayers at 50% subsidised price to the pepper growers.
- (iii) Mini-kits at 20% of the cost containing fertiliser, seed and plant protection chemicals for coriander, cumin, fennel, fenugreek and cellery are given to encourage the farmers for cultivation of high yielding varieties and adoption

of scientific cultivation practices.

- (iv) Rehabilitation of old pepper gardens in Kerala by providing 50% of the rehabilitation cost in the 1st year and 25% each in the 2nd year and 3rd year as subsidy.
- (v) Establishment and maintenance of 7 demonstration-cum-progeny gardens of spices in the North-eastern States including West Bengal to provide a strong base for development of important spices crops in the region.

**Central Assistance for Creation of Irrigation Facilities**

5101. SHRIMATI BASAVA RAJESWARI:  
SHRI RAM TAHAL CHOUDHARY:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of Central assistance provided to various states for creation of irrigation facilities during the last three years, year-wise and State-wise; and
- (b) the details of Central assistance proposed to be provided for this purpose during 1991-92, State-wise?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) A statement-I showing approved outlays for irrigation sector, state-wise, is enclosed as Annexure-I. Another statement showing the special central assistance provided to the States under CAD Programmes and statement-II showing Minor irrigation schemes is also enclosed.

(b) Outlays for 1991-92 for most of the States have not yet been finalised.